

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

ORDER

In pursuance of Delhi High Court letter No. 5/JJC dated 19.01.2026, the work of criminal cases mentioned in column No. 3, pending in the Juvenile Justice Boards-I, III & V mentioned in column No 2 are hereby withdrawn and assigned to the existing Juvenile Justice Boards I, IV, V & VI, Delhi mentioned in column No. 4 for disposal in accordance with law w.e.f. 01.02.2026.

(1)	(2)	(3)	(4)
S.No.	Name of the Transferor Board	Cases Withdrawn of the Jurisdiction of Juvenile Justice Boards	Name of the Transferee Board
1	Sh. Rahul Verma, Principal Magistrate, JJB-I, Sewa Kutir Complex, Kingsway Camp	North-West	Sh. Sahil Khurmi, Principal Magistrate, JJB-IV, Vishwas Nagar, Shahdara
2	Sh. Visvesh, Principal Magistrate, JJB-III, Delhi Gate	Central	Sh. Umang Joshi, Principal Magistrate, JJB-V, Vishwas Nagar, Shahdara
3	Sh. Umang Joshi, Principal Magistrate, JJB-V, Vishwas Nagar, Shahdara	North-East	Ms. Akanksha Garg, Principal Magistrate, JJB-VI, Vishwas Nagar, Shahdara
		Metro, Railways, RPF, etc.	Sh. Rahul Verma, Principal Magistrate, JJB-I, Vishwas Nagar, Shahdara

Besides the above mentioned cases, if there is any connected matter left over or sent to the other court, the same be also sent to the transferee court along with the main case(s).

Ahlmad of the transferor courts will send the case files/records/Proceedings immediately to the transferee Courts well before the next date of hearing fixed in the matter.

Anju Bajaj Chandna

(Anju Bajaj Chandna)

Principal District & Sessions Judge (HQs)

Delhi

27 JAN 2026

No. 6980-7514 F.3(4)JMFC/Gaz./2026

Delhi, Dated the

Copy forwarded for information and necessary action to:-

1. The Registrar General, High Court of Delhi, New Delhi.
2. Ld. Principal District & Sessions Judges of all court complexes, Delhi/New Delhi.
3. The Chief Judicial Magistrate, Central District, Tis Hazari Court, Delhi.
4. The Officers concerned.
5. The Administrative Civil Judge, Central District, Tis Hazari Court, Delhi.
6. The Administrative Officer Judl. Filing Section/Administration Branch-I,II, III, THIC, Delhi.
7. The Reader to the Principal District & Sessions Judge(HQs), Central District, THIC, Delhi.
8. The Commissioner of Police I.P. Estate, New Delhi.
9. The Director, Directorate of Prosecution, Tis Hazari Court, Delhi
10. The Secretaries of Delhi Bar Association, Delhi/New Delhi.
11. The Web-Site Committee (English/Hindi) THIC Delhi.
12. The Ahlmad of the concerned courts.

Anju Bajaj Chandna

Principal District & Sessions Judge (HQs)

Delhi